# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE

## RAJYA SABHA UNSTARRED QUESTION NO. 3737 TO BE ANSWERED ON 03.04.2025

#### Funds allocated to wildlife sanctuaries

### 3737. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of funds allocated by Government to wildlife sanctuaries and national parks in Karnataka, along with the amount disbursed and utilized during the last three years;
- (b) whether Government has any plans to develop and promote more national parks in the country, including Karnataka;
- (c) if so, the details thereof, and if not, the reasons therefor; and
- (d) whether Government plans to accept the Karnataka State Government's proposal to declare specific wetlands, such as Magadi Lake or Gudavi Bird Sanctuary, as protected sites to prevent degradation or encroachment, and if not, the reasons therefor?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) As informed by the State of Karnataka, the details of the fundsallocated, disbursed and utilised for management of Sanctuaries and National Parks under the Centrally Sponsored Scheme – 'Development of Wildlife Habitats' during the last three years are as below:

(Rs in Crores)

Financial Year	Funds sanctioned	Funds released	Funds utilized
2021-22	23.84	18.07	16.24
2022-23	18.51	5.73	4.67
2023-24	35.37	9.84	9.84

Further, as informed by State of Karnataka, details of funds allocated, disbursed and utilisedunder the Centrally Sponsored Scheme – 'Project Tiger' and 'Project Elephant' are as follows:

(Rs in Crores)

Scheme	Financial Year	Funds sanctioned	Funds released	Funds utilized
Project	2021-22	50.56	37.92	37.70
Tiger	2022-23	60.51	30.01	28.44
	2023-24	62.23	46.67	46.32

(Rs in Crores)

Scheme	Financial Year	Funds sanctioned	Funds released	Funds utilized
Project	2021-22	8.62	4.35	4.01
Elephant	2022-23	7.86	2.00	1.73
	2023-24	5.60	2.80	2.78

(b) to (d) As per the provisions of Wild Life (Protection) Act, 1972, the States are empowered to declare Protected Areas namely National Parks, Sanctuaries, Conservation Reserves and Community Reserves. Currently, the number of National Parks in the Country is 106.

The State Government of Karnataka has declared MagadiKereasConservation Reserve and Gudavias Sanctuary, under the provisions of the Wild Life (Protection) Act, 1972.

\*\*\*